

COMPETITION APPELLATE TRIBUNAL

UTPE 08/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Smt. Ritu Dublish

...Complainant

Vs.

Noida

....Respondent

**Appearances : Shri Manoj Ranjan Singh, Advocate for
Applicant
Shri Ravindra Kumar, Advocate for
respondent**

ORAL ORDER

4th October, 2010

This matter shall be listed on 15th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 22/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

M/s. Archana Medicines

...Complainant

Vs.

M/s. Corporation Bank

....Respondent

Appearances : None

ORAL ORDER

4th October, 2010

None appears for the applicant. The matter is dismissed
for non-prosecution.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**MA 01/2008
RTPE 08/2003
CA 93/2004**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Major J.S. Kohli

...Complainant

Vs.

Star India Pvt. Ltd.

....Respondent

**Appearances : Ms. Jasmeet Kohli, representative of
Applicant
Shri Saurabh Seth, Advocate for
respondent**

ORAL ORDER

4th October, 2010

The application for bringing on record the purported legal heirs of late Major J.S. Kohli to pursue CA 93/2004 is allowed. Let the first title be corrected and amended memo of parties be filed within two weeks. List the matter on 15th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 71/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Smt. Pushpa Uttam Chandani ...Complainant

Vs.

**Sh. Dhuru Bhai & Sh.Narendra
B.Jhadav & Ors.**Respondent

**Appearances : Shri D.K.Chand Hingorani, Advocate for
Applicant
Shri Rajnish Prasad, Advocate for
respondent**

ORAL ORDER

4th October, 2010

Steps for service on R-1 in terms of Code of Civil
Procedure shall be taken within three weeks. List the matter
on 15th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**RA 25/2010
CA 102/2008**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Suresh Mandhwani ...Complainant

Vs.

State of Haryana & Anr.Respondent

**Appearances : Ms. Sidhi Arora, Proxy Counsel for
Applicant
Shri Ravindra Narain, Advocate for
respondent**

ORAL ORDER

4th October, 2010

The order dated 27th July, 2009 shall be filed within two weeks thereafter. List the matter on 7th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

30(83)UTPE/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Ravi Baid

...Complainant

Vs.

**Pal Infrastructure & Developers
Pvt. Ltd.**

....Respondent

Appearances : Applicant in person

ORAL ORDER

4th October, 2010

Issue notice to the respondent. List the matter on 7th
December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**Contempt No. 14/2006
UTPE 350/1997**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R) ...Complainant

Vs.

M/s. DLF Universal Ltd.Respondent

**Appearances : Dr. Yadav for DG
Shri Mohinder Singh, Advocate for
Respondent**

ORAL ORDER

4th October, 2010

List this matter on 8th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 19/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

...Complainant

Vs.

L.I.C. Of India

....Respondent

Appearances : Shri RD Makheeja, Advocate for DG

ORAL ORDER

4th October, 2010

The main allegation in this petition is that an advertisement was purportedly issued by the respondent Life Insurance Corporation of India (in short "LIC") assuring some returns on the proposals made for insurance. Some leaflets were also circulated. The specific case of the respondent is that it had never introduced the so called LIC's Money Plus Plan. This is the subject matter of controversy. Interestingly, reliance was placed on certain documents purported to have been printed at the instance of the respondent. But there is no material to show as to who had issued the so called pamphlets and/or had got the advertisements inserted. In this view of the matter, there is no cogent material to come to the conclusion that the pamphlets were issued and/or the

advertisements were printed under the authority of the respondent LIC. This matter cannot be adjudicated on the basis of mere assertions. The DG stated that they have not been able to find out as to who was the author of the pamphlet and/or had paid for the advertisements published. In fact, the respondent LIC has clarified that it had not done so and this so called plan is not one of the approved plans. That being so, we close these proceedings.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

**RA 44/2010
CA 49/2006**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Naveen Kumar Sharma ...Complainant

Vs.

**Baidanath Aryed Bhawan Pvt. Ltd.
& Others**Respondent

**Appearances : Shri Puneet Singhal, Advocate for
Applicant**

ORAL ORDER

4th October, 2010

Heard the applicant. The order dated 18th March, 2010 is recalled. CA 49/2006 is restored to its original position. RA is disposed of accordingly. The matter shall be listed on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**RA 43/2010
CA 205/1995**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Rajesh Goel

...Complainant

Vs.

U.T.I.

....Respondent

Appearances : Shri V.P. Goyal, Advocate for applicant

ORAL ORDER

4th October, 2010

Heard the applicant. The order dated 21st January, 2010 is recalled. CA 205/1995 is restored to its original position. RA is disposed of accordingly. The matter shall be listed on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**RA 45/2010 IN
CA 83/2005**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Alka Jain & Anr.

...Complainant

Vs.

DLF Universal Ltd.

....Respondent

**Appearances : Shri Govind Goel & Shri M.L. Sharma,
Advocate for respondent**

ORAL ORDER

4th October, 2010

Heard the applicant. The order dated 10th March, 2010 is recalled. CA 83/2005 is restored to its original position. RA is disposed of accordingly. The matter shall be listed on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 465/1999

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Harish Talwar

...Complainant

Vs.

Airport Authority of India & Anr.

....Respondent

**Appearances : Shri Bipin Kalappa, Advocate for
Applicant
None for respondent**

ORAL ORDER

4th October, 2010

At the request of the learned counsel for applicant, the matter is adjourned to 15th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 197/1999

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Dr. Amrita Singh ...Complainant

Vs.

Standard Chartered Bank & OthersRespondent

**Appearances : Shri S.K. Gupta, Proxy Counsel for
Applicant**

ORAL ORDER

4th October, 2010

At the request of the learned counsel for applicant, the matter
is adjourned to 9th November, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 25/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Ruchi Jain & Anr. ...Complainant

Vs.

**M/s. Ansal Properties & Industries Ltd.
& Ors.Respondent**

**Appearances : Shri Gautam, Advocate for applicant
Shri Gurinder Singh, Advocate for
respondent**

ORAL ORDER

4th October, 2010

Let the parties may explore the possibility of an out of court settlement. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 87/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Mona Trivedi

...Complainant

Vs.

Noida

....Respondent

**Appearances : Shri RD Makheeja, Advocate for
Complainant
Shri Ravinder Kumar, Advocate for
respondent**

ORAL ORDER

4th October, 2010

Arguments heard. Order reserved.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 86/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

P.P. Malhotra

...Complainant

Vs.

Greater Noida & Anr.

....Respondent

**Appearances : Advocate for applicant
Shri Ravinder Kumar, Advocate for
respondent**

ORAL ORDER

4th October, 2010

List of the allottees shall be filed within two weeks with copy supplied to the applicant. List the matter on 15th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 80/1992

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R) ...Complainant

Vs.

M/s Hindustan Unilever Ltd.Respondent

**Appearances : Shri RD Makheeja, Advocate for DG
Advocate for respondent
Shri Aditya Narain with Dr. V.K.
Aggarwal, advocates for respondent**

ORAL ORDER

4th October, 2010

Written submissions shall be filed in course of the day.

The matter shall be listed on 2nd December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 26/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Parveen Kumar Mehdiratta ...Complainant

Vs.

**Chief Administrator , Haryana
Development Authority & Anr.**Respondent

**Appearances : Applicant in person
Ms. Ashima Sangwan with Shri D.K.
Sharma, advocates for respondent**

ORAL ORDER

4th October, 2010

Admission/denial of the respondent's documents shall be carried out on 2nd December, 2010. The matter shall be listed on 15th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 65/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R) ...Complainant

Vs.

Karvy Stock Brokag Ltd.Respondent

**Appearances : Shri RD Makheeja, Advocate for DG
Shri Sushil Bajaj, Advocate for
respondent**

ORAL ORDER

4th October, 2010

RW2 is present. Matter shall be listed on 3rd December,
2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 83/2000

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R) ...Complainant

Vs.

**Cement Manufacturers' Association
& others**Respondent

**Appearances : Shri Jay Kumar, Advocate for Informant
Dr. Yadav for DG
Shri R.R. Kumar, Advocate for R-1
Shri Dhruv Dhawan, Advocate for R-2
alongwith witness Shri Ravindran**

ORAL ORDER

4th October, 2010

At the request of representative of DG, the matter is adjourned to 10th December, 2010. The witness RW2 is present.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 47/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

...Complainant

Vs.

S.Chevectady Hardillia

....Respondent

**Appearances : Shri Narender Pal Singh, for DG
Ms. Snigdha Pandey, Advocate for
respondent**

ORAL ORDER

4th October, 2010

At the request of the learned counsel for respondent, the matter is adjourned to 24th November, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**UTPE 129/2006
CA 81/2006**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Kamlesh Kumar ...Complainant

Vs.

**Musoorie Dehradun Development
Authority**Respondent

**Appearances : Shri Krishnanand Pandey, Advocate for
Applicant
Shri Prideep K.Singh, Advocate for
Respondent**

ORAL ORDER

4th October, 2010

It is stated that the order of Uttarakhand High Court has been set aside by the Hon.Supreme Court of India on 20th August, 2010 and the matter has been remitted to the High Court for fresh hearing. In view of this, we adjourn the matter sine die. The parties shall intimate the registry after the disposal of the case so that fresh date can be given. In view of this order, the cross-examination of RW1 who is present is deferred.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 153/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Pritesh Mehta ...Complainant

Vs.

Hutchision Essar Mobile ServiceRespondent

**Appearances : Dr. Harsh Pathak with Ms. Zurrat Kaur,
Advocates for respondent
Shri Ajit Kr. Singh, Advocate for
respondent**

ORAL ORDER

4th October, 2010

Admission/denial of the respondent's documents shall take place on 9th November, 2010. The matter shall be listed on 24th November, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 35/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

...Complainant

Vs.

Shipra Estate Ltd. & Others

....Respondent

**Appearances : Shri RD Makheeja, Advocate for DG
Advocate for Respondent**

ORAL ORDER

4th October, 2010

The witness is present. R-1 prays for time to get ready in the matter. The prayer is accepted. List the matter on 15th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 22/2004

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R) ...Complainant

Vs.

**Corporate Channel India
Pvt. Ltd. & OthersRespondent**

**Appearances : Dr. Yadav for DG
Shri M.Naseem, Advocate for R-2
Dr. Vijay Aggarwal, Advocate for
Respondent-4**

ORAL ORDER

4th October, 2010

It is stated that DG does not propose to substitute the witness and, therefore, the affidavit already filed shall form the basis of the evidence. At the request of the request of learned counsel for respondent, adjourn to 13th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 70/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Manish Chaudhary

...Complainant

Vs.

Aeroflot & Anr.

....Respondent

Appearances : None for applicant

**Shri Desh Bhushan Kalia, Advocate for
R-2**

ORAL ORDER

4th October, 2010

None appears for the applicant. Similar was the position on 19th March, 2010 and 11th May, 2010. That being so, this application is dismissed for non-prosecution.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

